

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**R.P. No. 19 of 2015 in Appeal No. 108 of 2015**

**Dated: 7<sup>th</sup> October, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Power Company of Karnataka Ltd & Ors. ....Review Petitioner  
Versus  
Central Electricity Regulatory Commission & Ors.  
.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Jain, ASG  
Mr. D.L. Chidananda  
Ms. Pallavi Shali &  
Mr. Akash Nagar

Counsel for the Respondent (s) : None

**ORDER**

At the request of learned counsel appearing for the Review  
Petitioner, post this matter for hearing on **8<sup>th</sup> December, 2015.**

**(T. Munikrishnaiah)**  
**Technical Member**  
*rkt/vg*

**(Justice Surendra Kumar)**  
**Judicial Member**